

the Plan, new areas as may satisfy the revised norms may be provided with post offices after obtaining the concurrence of the Ministry of Finance. This position holds good for 1986-87 as well as 1987-88 for Kerala Circle as well as other postal Circles.

As regards upgradation of existing post offices there is no programme under implementation because conversion of status of post offices is a non-Plan activity and therefore, fully covered by the ban on creation of new posts.

**Ramagundam-Salem direct transmission line work**

4490. SHRI T. BASHEER : Will the Minister of ENERGY be pleased to state :

(b) the latest progress of the work on 400 KV Ramagundam-Salem direct transmission line;

(b) the amount spent out of the total allocation made during the last three years and also in the current year, year-wise;

(c) the progress made so far in Salem-Udumelpet sector; and

(d) whether the work on the line in Udumelpet-Trichur sector has started and if not, when it is likely to be started ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) The Ramagundam-Bangalore Section of the line of 865 Ckt Kms length has already been completed. The work on Bangalore-Salem Section of the line is in progress, and is scheduled to be completed by June, 1988.

(b) The amount spent in the year 1983-84 was Rs. 2918 lakhs, in the year 1984-85 was Rs. 4939 lakhs, and in the year 1985-86 was Rs. 4639 lakhs. The expenditure in the current year (1986-87) upto October, 1986 has been Rs. 1376 lakhs.

(c) and (d). Preliminary works on Salem-Udumalpet and Udumalpet-Trichur lines have started.

**Setting up of new telecommunication Earth Stations**

4491. SHRI P. NAMGYAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of new telecommunication earth stations proposed to be set up in the country during 1986-87;

(b) locations thereof and expected time of commissioning; and

(c) when the proposed Jammu Tawi telecommunication earth station will be commissioned ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Work is in progress in respect of 18 low cost earth stations.

(b) The earth stations are planned at the following locations :

1. Doda	}	J & K State
2. Rajouri		
3. Poonch		
4. Kargil		
5. Phool Bani	}	Orissa State
6. Keylomg		
7. Kalpa	}	Himachal Pradesh State
8. Zero		
9. Deporezo	}	Arunachal Pradesh State
10. Seppa		
11. Anini		
12. Jaisalmer	}	Rajasthan
13. Srinagar		
14. Joshimath	}	Uttar Pradesh
15. Uttarkasbi		
16. Campbell Bay	}	Andaman & Nicobar Islands
17. Diglipore		
18. Mayabunder		

Due to non availability of equipment these stations are expected to be commissioned during 1987-88 only.

(c) Presently there is no plan to set up earth station at Jammu Tawi.

**Production of newsprint by Mysore Paper Mills**

4492. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether Mysore Paper Mills had applied to Government to grant licence to produce newsprint;

(b) if so, the manufacturing capacity of the mill for production of newsprint; and

(c) the decision taken in the matter ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):**

(a) to (c). Mysore Paper Mills Limited have been granted an Industrial Licence dated 13.9.1977 for the manufacture of newsprint at Bhadravati (Karnataka) for an annual capacity of 75,000 tonnes. The unit commenced production in 1982.

#### Methyl Isocyanate units

**4493. SHRI RAMASHRAY PRASAD SINGH :** Will the Minister of INDUSTRY be pleased to state :

(a) the number of Methyl Isocyanate units in the country;

(b) whether under the Factories Act the licences to these units are being renewed; and

(c) if so, when the licences were renewed in the past and when these are proposed to be renewed again ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH) :** (a) to (c). At present there is no unit manufacturing Methyl Isocyanate in the country. However, an Industrial Licence was earlier issued to M/s. Union Carbide India Limited for the manufacture of Methyl Isocyanate based pesticides at Bhopal, but after the gas leakage from this Units, the licence to the Unit under the Factories Act was not renewed after 31st December, 1984.

#### Implementation of recommendations of 95th Report of Law Commission

**4494. SHRI RAMASHRAY PRASAD SINGH :** Will the Minister of LAW AND

JUSTICE be pleased to refer to the reply given on 25th February 1986 to Unstarred Question No. 441 and state :

(a) the reasons for not proceeding with the recommendations of the Law Commission made in its 95th Report regarding a proposal for Constitutional Division within the Supreme Court; and

(b) the gist of the recommendations made by the Law Commission ?

**THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) :** (a) Implementation of the recommendation made by the Law Commission in its 95th Report would involve restructuring of the Supreme Court which would necessitate amendment of the Constitution and the laws. The Supreme Court had expressed itself against the bifurcation of the Supreme Court. The Government has also not been able to accept the suggestion.

(b) Gist of the recommendations of the Law Commission in the 95th Report is as follows :

The Supreme Court of India should consist of two divisions namely (a) Constitutional division and (b) legal division. The Constitutional division would deal with only cases involving substantial question of Law as to the interpretation of the Constitution or as order or Rule issued under the Constitution. The Constitutional division should consist of not less than 7 Judges. It has been conceded in the Report that allocation of cases to the two Divisions would not admit of any precise mathematical formula.

#### Management of Telecommunication Factories

**4495. SHRI AJAY MUSHRAN :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) the programme to broaden the manufacturing base of equipment/materials required in telecommunication net work;

(b) whether Government propose to obtain expertise from private sector for managing telecommunication factories;